

SUPREME COURT OF INDIA
RECRUITMENT CELL

New Delhi, 04th May, 2020

NOTICE

Take notice that the applications for registration as Advocates-on-Record is fixed on the 05th May, 2020 (Tuesday) and will be taken up by the Hon'ble Chamber Judge on that day. It is further informed that the personal/virtual appearance of the Advocates before the Hon'ble Judge in Chambers has been exempted.

sd/-

Branch Officer
(Recruitment Cell)